

(e) the number of them belonging to Scheduled Caste/Scheduled Tribe/OBC communities;

(f) whether any quota has been fixed for persons of these communities for appointment as Ambassadors/Heads of Missions; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) the details of the 11 new Embassies/High Commissions/Consulates General opened in foreign countries during the past two years are as follows:

NAME OF MISSION	DATE OF OPENING
1. Embassy of India, Tashkent (Uzbekistan) (Upgraded from Consulate General of India)	18.03.92
2. Embassy of India, Kiev (Ukraine)	08.05.92
3. Embassy of India, Almaty (Kazakhstan)	09.05.92
4. Embassy of India, Minsk (Belarus)	14.05.92
5. Embassy of India, Tel Aviv (Israel)	15.05.92
6. Consulate General of India, Vladivostok (Russia)	09.09.92
7. Consulate General of India, Shanghai (China)	11.11.92
8. Consulate General of India, St. Petersburg (Russia)	12.01.93
9. High Commission of India, Bander Seri Begawan (Brunei)	18.05.93
10. Consulate General of India, Johannesburg (South Africa)	14.12.93
11. Embassy of India, Ashkhabad (Turkmenistan)	31.01.94

(b) to (d). A total of 106 Ambassadors/High Commissioners/Consuls Generals were posted in Indian Missions abroad since January 1992. Out of these 101 belong to IFS, IAS and other Central Services and 5 are non-officials.

(e) Of the Ambassadors/High Commissioners/Consul Generals posted since January 1992 thirteen belong to the Scheduled Castes and five to the Scheduled Tribes.

(f) No separate quota has been fixed for appointment of persons from SC/ST and OBC communities as Ambassadors/Heads of Mission.

(g) Question does not arise.

Power Sector

1953. SHRI D. VENKATESWARA RAO:
Will the Minister of POWER be pleased to state:

(a) the total foreign/private investment in power sector approved by the Government so far;

(b) the total foreign/private investment to be made during 1994-95 in power sector, separately;

(c) whether the Government have approved seven power projects up till now;

(d) if so, the places where these power projects are proposed to be set up;

(e) whether foreign countries have expressed some doubts about regular payments by the State Electricity Boards for power supplied by these Boards;

(f) if so, whether the Union Government have guaranteed prompt payment by the State Electricity Boards; and

(g) if so, the time by which work on these projects is likely to be started and the total power generation capacity of these projects?

THE MINISTER OF STATE OF THE
MINISTRY OF POWER (SHRI P.V.

RANGAYYA NAIDU): (a) As on date Government has cleared 7 private power projects from foreign investment angle amounting to 5128 MW costing approx. Rs.21867 crores.

(b) The investment during 1994-95 will depend upon the projects reaching financial closure and starting construction work.

(c) Yes, Sir.

(d) The details of the projects are given in the Statement.

(e) Yes, Sir.

(f) Govt. of India may consider extending a counter guarantee if the concerned State Govt. makes a voluntary request to this effect after it has extended a guarantee for the payment obligations of the SEB to the private generating company and has also agreed to the terms and conditions laid down in this regard.

(g) a capacity of 5128 MW would be added with these projects. The start of work on these projects is expected after the proponents achieve financial closure.

STATEMENT

Sl.No.	Name of Project State	Foreign /Indian	Capacity/(MW)	Prov.cost/Estimate (Rs. Crs)	Name of the Company
1.	Jegurupadu GEPP/ Godavari Andhra Pradesh	Forgn.	235.00 (NRI)	827.00 (Gas)	GVK industries USA
2.	Kakinada GBPF	Forgn.	205.00 (NRI)	748.43 (Gas)	Spectrum Power Generation Ltd.
3.	Visakhapatnam TPS/ Andhra Pradesh JV	Forgn. Indian (Coal)	1000.00	3000.00	Ashok Leyland & National Power (U.K.)
4.	Mangalore TPS/ Karnataka	Forgn.	1000.00 (Coal)	5088.00	Cogentrix Inc. USA
5.	Dabhol COGT(LNG) Maharashtra	Forgn.	2015.00 (LNG)	9051.27	Enron Power Development Corporation & General
6.	Ib Valley TPS/	Forgn.	420.00 (Coal)	2025.60	AES Corporation USA
7.	Zero unit (NLC)/ Tamil Nadu	Forgn. (NRI)	250.00 (Lig)	1127.00	ST Power Systems Inc. USA
	Total		5128.00	21867.30	